

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 175 of 2012**

**Dated : 15<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**The Tata Power Co. Ltd. ...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ..Respondent(s)**

Counsel for the Appellant(s): Mr. Krishnan Venugopal  
Mr. Sakya Chaudhuri  
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. M.Y. Deshmukh  
Mr. Yatin M Japtap  
Mr. Shrikant R Deshmukh (for R-2)  
Mr. Hasan Murtaza (for R-3)

**ORDER**

The learned senior counsel for the Appellant, Mr. Krishnan Venugopal has finished his arguments.

Post the matter for hearing on **08.05.2013 at 12.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Pg/sm**